

(2024) 11 NCDRC CK 0015

National Consumer Disputes Redressal Commission

Case No: First Appeal No.1196 Of 2018

Oriental Insurance Co.
Ltd

APPELLANT

Vs

M/S. Hind Metals &
Industries (P) Ltd

RESPONDENT

Date of Decision: Nov. 14, 2024

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Amandeep Singh, Manu Pratap Singh, Uma Kant Misra, Prabhati Nayak

Final Decision: Allowed

Judgement